

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/00493/2017

DATED THIS THE 7TH DAY OF SEPTEMBER, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI DINESH SHARMA, MEMBER(A)

G. Raghavendra,
Aged about 54 years,
S/o Govinda Bhat,
Working as Sub Post Master,
Gopala Extension S-O,
Shimoga-577 205.
Residing at: Upstairs,
Post Office Building,
B.B. Street,
Shimoga-577 202. ...Applicant

(By Advocate Shri P. Kamalesan)

V/s

1. Union of India,
Rep. by its Secretary,
Department of Posts,
Dak Bhavan,
New Delhi-110 001.

2. The Chief Post Master General,
Karnataka Circle,
Bangalore-560 001.

3. The Post Master General,
S.K. Region,
Bangalore-560 001.

4. The Superintendent of Post Office,
Shimoga Postal Division,
Shimoga-577 201. ...Respondents

(By Shri V.N. Holla, Senior Panel Counsel)

O R D E R (ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Heard. Earlier the department had granted Rs.19,395/- as medical reimbursement. During the interregnum of the proceedings, they have granted Rs. 1,42, 964/-, which the applicant is satisfied.

2. Therefore the OA is disposed off as resolved. No costs.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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Annexures referred to by the applicant in OA.No.493/2017

Annexure A-1: Copy of Govt. of India No.MH & FW OM No.S-14021/5/83-MS dated 15.9.1986.

Annexure A-2: Copy of PMG, SK Region, Bangalore letter No.SK/AP/13-SMG/III dated 10.6.2016 .

Annexure A-3: Copy of Discharge summary along with Medical Bills issued by Kasturba Hospital, Manipal dated 10.6.2016.

Annexure A-4: Copy of PMG, SK Region, Bangalore letter No.SK/AP/13-SMG/Misc/Dlgs dated 13.1.2017.

Annexure A-5: Copy of sanction Memo issued by Supdt. Of Post Offices, Shimoga dated 20.6.2017.

Annexures A-6: Copy of representation of the applicant dated 3.7.2017.

Annexures referred to by the Respondents in their Reply

Annexure R-1: Copy of letter dated 28.3.2000

Annexure R-2: Copy of Office Memorandum dated 4/22.1.2007.

Annexure R-3: Copy of Office Memorandum dated 17.10.2016.

Annexure R-4: Copy of Schedule- Rates applicable in respect of Hospital and Medical Institutions Specified in Schedule I.

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